

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

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OA No.605/2004

New Delhi this the 17th day of August, 2004

Hon'ble Shri S.A. Singh, Member (A)

Jagan Nath,
C/O General Workers Trade
Union (Retd.), 19/19,
Moti Bagh, Sarai Rohilla,
R/O VPO Bathgaon, Distt. Sonepat,
(Haryana)

..Applicant

(By Advocate Shri V.S. Charak)

VERSUS

1. M/S National Environment Engineering
Research Institute, Chandrawal Water
Works no.2, Khybar Pass, Mall Road,
Delhi.
2. The Director,
Central Public Health Engineering
Research Institute, Nehru Marg,
Nagpur-3.
3. The Scientist Incharge,
Council of Scientific and Industrial
Research, Anusandhan Bhawan,
Rafi Marg, New Delhi-110001

..Respondents

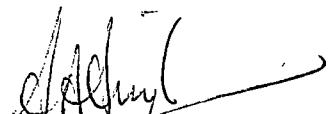
(By Advocate Shri Satish proxy for
Shri V.K.Rao)

O. R D E R (ORAL)

(Hon'ble Shri S.A. Singh, Member (A)

After hearing both the learned counsel for the parties for some time, learned counsel for the applicant would like to withdraw the OA with liberty to file a fresh petition.

2. Allowed as prayed. Subject to aforesaid OA is dismissed as withdrawn.


(S.A. Singh)
Member (A)

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